

Sabha, at its sitting held on 19th December, 2023, passed:-

- (i) The Central Goods and Services Tax (Second Amendment) Bill, 2023; and
- (ii) The Provisional Collection of Taxes Bill, 2023.

The Speaker has certified that these Bills are Money Bills within the meaning of Article 110 of the Constitution.

I lay a copy each of the said Bills on the Table.

MR. CHAIRMAN: Shri Hardeep Singh Puri to move a motion for consideration of the National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2023....(*Interruptions*)...

REGARDING THE CONDUCT OF THE PARLIAMENTARIANS -Contd.

THE MINISTER OF PARLIAMENTARY AFFAIRS; THE MINISTER OF COAL; AND THE MINISTER OF MINES (SHRI PRALHAD JOSHI): Sir, with pain and agony, I stand here to condemn the incident about some of the senior leaders' behaviour in the premises of the Parliament. Today, in Parliament House premises, a great unfortunate drama was unfolded. Mr. Kalyan Banerjee, Member of the other House, indulged in mimicry of hon. Chairman of Rajya Sabha who is also the Vice-President of India. Sir, some other senior Members of the House and the leader of the Congress party, who was the President of the Congress Party for some time, and who could not manage his own party affairs, he stepped down, and he was trying to encourage this unfortunate act. Sir, let them introspect what they are speaking, it is circulating in the entire social media and people are condemning them. In the whole of perspective, Sir, if I can recall here, from the beginning, the Congress Party had deliberately been insulting our President, Rashtrapati of this country who comes from a tribal community. From day one, their party leader in the other House, have tried to insult her. This is happening from the beginning, Sir. This speaks of their mentality. यह इनकी मानसिकता के ऊपर प्रश्न है।...(**व्यवधान**).... They try to insult our President. Now they are trying to... ..(*Interruptions*)... एटिच्यूड का सवाल है, थोड़ा समझ लो।

Sir, from the beginning, some of them, including very senior party leaders, tried to insult the Vice-President of India. Initially, a senior Congress leader, who is the former Chief Minister of Rajasthan, questioned the Vice-President's visit to Rajasthan. Hon. Vice-President is from Rajasthan; it is his home State. What is wrong in visiting one's own native place? In a most derogatory manner, he questioned it. And that too, he was travelling, before the model code of conduct was

in place. Sir, before the model code of conduct was in place, he was travelling to his own place and वह सरकारी कार्यक्रम था। सरकारी कार्यक्रम के लिए उस टाइम के राजस्थान के मुख्य मंत्री, कांग्रेस के वरिष्ठ नेता, ये लोग उनको कांग्रेस प्रेसिडेंट बनाने के लिए गए थे - उस व्यक्ति ने वाइस प्रेसिडेंट को अपमानित करने का काम किया है। क्या यह सही है, इस पर हम लोगों को चिंतन करना चाहिए। सर, यह ओवरऑल इतना ही दिखाता है, इनकी मंशा यही है। This shows that their party attitude is against *Kisan*, against tribals, against Jat and a Member who is holding the second highest position in the largest democracy. तो आज बहुत गलत तरीके से पार्लियामेंट प्रिमाइसेस में यह ड्रामा अनफोल्ड हुआ है। इसके लिए कांग्रेस पार्टी और इंडी एलायंस, ...(व्यवधान)... घमंडिया एलायंस के जो लोग हैं, उन लोगों को चेयर से माफी माँगनी चाहिए। ...(व्यवधान)... आप मिमिक्री करते हैं! ...(व्यवधान)... Subsequently in the function, while exchanging the pleasantries with the other constitutional authorities, the Vice-President was again ..(Interruptions).. They tried to belittle the Vice-President's image. ..(Interruptions).. This is highly condemnable. Congress leaders attacked the Prime Minister because the Prime Minister comes from a poor family. ..(Interruptions).. The Prime Minister comes from the OBC community. ..(Interruptions).. That is why their attitude is against tribals, against *kisans*, Jats and against OBC community. ..(Interruptions).. They come from the very, very poor community. ..(Interruptions).. They think that only one single family deserves all these positions. ..(Interruptions).. तृणमूल कांग्रेस पार्टी का भी यही एटिट्यूड है। ...(व्यवधान)... सर, इसीलिए, I strongly condemn this. ..(Interruptions).. If some good sense prevails on them, they should apologise in this House on behalf of those Members and one of the so-called senior Members of the Congress Party. ..(Interruptions).. Sir, I strongly condemn this attitude of both the Members, Mr. Kalyan Banerjee and Mr. Rahul Gandhi, and overall जो इंडी गठबंधन है, घमंडिया गठबंधन, इन लोगों का attitude towards the Vice-President, who is also the esteemed Chairman of this House. ..(Interruptions).. This is the most insulting and derogatory manner in which they have behaved in the premises of the Parliament. I strongly condemn it. The entire country is watching it, Sir. The entire country is condemning this attitude. ..(Interruptions).. I once again strongly condemn this. ..(Interruptions)..

GOVERNMENT BILLS -Contd.

**The National Capital Territory of Delhi Laws (Special Provisions) Second
(Amendment) Bill, 2023**

MR. CHAIRMAN: Shri Hardeep Singh Puri to move a motion for consideration of the